

और विकास परियोजना प्रबंध समिति भी है जो अन्य विभिन्न मामलों के अतिरिक्त ऐसे मामलों को भी देखती है।

(ग) से (ङ) 1985-90 की अवधि में विभिन्न विज्ञान और प्रौद्योगिकी विभागों द्वारा कुल 5,314 परियोजनाएं मंजूर की गई थीं। ऐसी परियोजनाओं के मूल्यांकन में संबंधित विज्ञान और प्रौद्योगिकी विभागों/एजेंसियों को सदैव शामिल किया जाता है।

इन सभी परियोजनाओं का, उनके वैज्ञानिक गुण-दोष के आधार पर विभिन्न विशेषज्ञ समितियों और सलाहकार निकायों के द्वारा मूल्यांकन किया जाता है जिनकी इन परियोजनाओं की प्रगति की समीक्षा करने के लिए अक्सर बैठकें भी होती रहती हैं।

जहां तक प्रयुक्त अनुसंधान से संबंधित परियोजनाओं का संबंध है, यह सुनिश्चित करने के लिए प्रयास किए जाते हैं कि इनका पेटेंट कराकर या प्रौद्योगिकी अंतरण के जरिए कैसे अच्छे से अच्छा इस्तेमाल किया जाए।

Suspension of Rocket Technology Transfer by Russia

@ 1333. SHRI SURESH KALMADI:

DR. ABRAR AHMED:

SHRI SATYA PRAKASH
MALAVIYA:

SHRI YASHWANT SINHA:

SHRIMATI MIRA DAS:

SHRI SARADA MOHANTY:

SHRI SOM PAL:

SHRI RAM AWADHESH
SINGH:

SHRI RAMDAS AGARWAL:

SHRI CHIMANBHAI MEHTA:

DR. BAPU KALDATE:

SHRIMATI KAMLA SINHA:

@Previously Unstarred Question 543,
transferred from the 4th May 1992.

SHRI RAM JETHMALANI:

SARDAR JAGJIT SINGH
AURORA:

SHRI KRISHNA KUMAR
BIRLA:

SHRI V NARAYANASAMY:

Will the PRIME MINISTER be pleased to state:

(a) whether it is a fact that the Russian Government have suspended transfer of rocket technology to India following objections from United States;

(b) whether it is also a fact that India had taken all the obligations required for the transfer of technology under the missile technology proliferation control regime; and

(c) if so, what is Government's reaction thereto?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS (SHRI-MATI MARGARET ALVA): (a) No, Sir.

(b) Yes, Sir.

(c) Does not arise.

12.00 NOON

[The Deputy Chairman in the Chair] PAPERS LAID ON THE TABLE

Memorandum of Understanding (1991-92) between Ministry of Defence Department of Defence Production and supplies and the Garden Reach Shipbuilders and Engineers Limited, Bharat Dynamics Limited, Mishra Dhatu Nigam Limited Goa Shipyard Limited and the Mandagon Dock Limited

THE MINISTER OF DEFENCE (SHRI SHARAD PAWAR): Madam, I lay on the Table a copy each (in English and Hindi) of the following papers:—

- (i) Memorandum of Understanding between the Government of India (Ministry of Defence—Department of Defence Production and Supplies) and the Garden Reach Shipbuilders and Engineers Limited, for the year 1991-92. (Placed in Library See No. IT-1953/92).

(ii) Memorandum of Understanding between the Government of India (Ministry of Defence—Department of Defence Production and Supplies) and the Bharat Dynamics Limited, for the year 1991-92. (Placed in Library See No. LT-1954/92).

(iii) Memorandum of Understanding between the Government of India (Ministry of Defence—Department of Defence Production and Supplies) and the Mishra Dhatu Nigam Limited, for the year 1991-92. (Placed in Library See No. LT-1955/92).

(iv) Memorandum of Understanding between the Government of India (Ministry of Defence—Department of Defence Production and Supplies) and the Goa Shipyard Limited, for the year 1991-92. (Placed in Library See No. LT-1956/92).

(v) Memorandum of Understanding between the Government of India (Ministry of Defence—Department of Defence Production and Supplies) and the Mazagon Dock Limited for the year 1991-92. (Placed in Library See No. LT-1957/92).

Annual Plan for the year 1991-92

योजना और कार्यक्रम कार्यान्वयन मंत्रालय के राज्य मंत्री श्री हंस राज भारद्वाज : महोदयों मैं 1991-92 के वर्ष के लिये वार्षिक योजना की एक प्रति (अंग्रेजी तथा हिन्दी में) सभा पटल पर रखता हूँ — (Placed in Library See No. LT 1912/92)

I. Report and Accounts (1990-91) of the Nuclear Power Corporation of India Limited, New Delhi and related papers

H. Report and Accounts (1990-91) of the Central Civil Services Cultural and Sports Board, New Delhi and related papers.

III. Report and Accounts (1990-91) of the Atomic Energy Education Society, Bombay and related papers.

IV. Report and Accounts (1990-91) of the Central Government Employees Consumer Co-operative Society Limited (Kendriya Bhandar), New Delhi and related papers.

V. Report and Accounts (1990-91) of the Grih Kalyan Kendra, New Delhi and related papers.

VI. Notification of the Ministry of Personnel Public Grievances and Pensions (Department of Personnel and Training) Under Administrative Tribunals Act, 1985

VII. Notifications of the Ministry of Personnel, Public Grievances and Pensions (Department of Personnel and Training) under All India Services Act, 1951

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS (SHRI-MATI MARGARET ALVA): Madam, I lay on the Table—

(1) A copy each (in English and Hindi) of the following papers, under sub-section (i) of section 619A of the Companies Act, 1956 :—

I. Annual Report and Accounts of the Nuclear Power Corporation of India Limited, New Delhi, for the year 1990-91, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(ii) Statement by Government accepting the above Report.

(2) Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) above [Placed in Library See No. LT-1928/92].

II. A copy each (in English and Hindi) of the following papers :—

II. (i) (a) Annual Report and Accounts of the Central Civil Services Cultural and Sports Board, New Delhi, for the year 1990-91, together with the Auditors' Report on the Accounts.

(b) Statement by Government accepting the above Report,